



Government of Jammu and Kashmir
Civil Secretariat: Tourism Department
Srinagar/Jammu.


Notification
Jammu the 17th March 2017

SRO- 116 :- In exercise of powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970), and in supersession of Notification SRO-79 dated 02.03.2012 the Government hereby appoints the following as members of Kokernag Development Authority constituted under notification SRO-384 dated 07.12.2007.

01.	Chief Minister (Minister I/C Tourism)	Chairperson
02.	Minister of State for Tourism	Member
03.	Member Legislative Assembly, Kokernag	Member
04.	Administrative Secretary, Planning Development & Monitoring Department	Member
05.	Administrative Secretary, Finance Department	Member
06.	Administrative Secretary, Tourism Department	Member
07.	Director Tourism, Kashmir	Member
08.	Deputy Commissioner, Anantnag.	Member
09.	Chief Executive Officer, Tourism Dev. Authority, Kokernag	Member Secretary
10.	Chief Town Planner, Kashmir.	Member
11.	Divisional Forest Officer (DFO) concerned	Member
12.	Representative of Wild Life Department not below the rank of Regional Wild Life Warden.	Member

The aforesaid members shall hold office for a period of 2 years from the date of issuance of this notification.

By order of the Government of Jammu and Kashmir.


(Farooq Ahmad Shah)IAS
Secretary to the Government
Tourism Department
Dated: 17 .03.2017

TSM/INC-113/2006-PF
Copy to the:-

1. Hon'ble Member Legislative Assembly, Kokernag.
2. Financial Commissioner, Planning Development & Monitoring Department.
3. Principal Secretary to Hon'ble Chief Minister.
4. Commissioner Secretary to the Government, Finance Department.
5. All Administrative Secretaries to the Government.
6. Divisional Commissioner Kashmir.
7. Director, Archives, Archaeology and Museums J&K.
8. Director Tourism, Kashmir.
9. Deputy Commissioner, Anantnag.
10. Chief Wild Life Warden.
11. All Heads of the Departments.
12. Chief Town Planner, Kashmir.
13. Chief Executive Officer, Tourism Dev. Authority, Kokernag.
14. Divisional Forest Officer, concerned.
15. Sub Divisional Magistrate Kokernag.
16. General Manager, Government Press, Kashmir for publication in the next issue of Govt. Gazette.
17. Special Assistant to Hon'ble Minister of State for Tourism Department.
18. Pvt. Secretary to Secretary to Government, Tourism Department.